

In The Central Administrative Tribunal, Jaipur Bench, Jaipur

G.A./TA/MP, No. 181 /1993 (in G.A. No. 86/91)

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Versus

UOI & Ors.

Date of Order

Orders

This is an M.P. (in G.A. No. 86/91 - in due course -) for Early Hearing. On scrutiny it has been found in order. SO, (O)/DR. 8/19/93

Register & Put up in Court for admission on.....

8/4/93

[Signature]
REGISTRAR
C.A.T., JAIPUR

8/4/93

Mr. Ravi Bhojak - Proxy Counsel for Mr. V.S. Sharma
Counsel for applicant.

D.B. not formed put up for admission on 15/4/93.

COURT MASTER

15/4/93

Mr. Ravi Bhojak - brief holder of Mr. V.S. Sharma - Counsel for the applicant

MP is allowed, the still may be

listed for hearing on 11/5/93.

App. sent to the app. & up Counsel on vide 3049/23050 Min. up date 5-5-93

[Signature]
(B. B. Mahajan)

[Signature]
(D. L. Mehta)
Vice-Chairman

Member (Adm.)